

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/365(KB)2021
IA(I.B.C)/188(KB)2022,
IA(I.B.C)/170(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SHRI BIVASH BISWAS
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Debasish Chakraborty, Adv.] For the Financial Creditor
Mr.Snehasish Chakraborty,Adv.]

Mr. Tripti Agarwal,Adv.] For the RP

Mr.Ankan Rai, Adv.] For the Personal Guarantor

O R D E R

1. Ld.Counsel for the parties present.
2. Post the matter for arguments on **28/06/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)